- S.O. 1096 (E), dated the 4th August, 2005, to substitute certain entries in the original Notification.
- (13) S.O. 395 (E), dated the 7th March, 2012, declaring new National Highways.
- (14) S.O. 453 (E), dated the 16th March, 2012, amending Notification No. S.O. 1096 (E), dated the 4th August, 2005, to substitute certain, entries in the original Notification.

[Placed in Library. for (11) to (14) See No. L.T. 7181/15/12]

(ii) A copy (in English and Hindi) of the Ministry of Road Transport and Highways Notification No. S.O. 452(E), dated the 16th March, 2012, regarding entrustment of certain stretches of five National Highways in the State of Uttarakhand and Uttar Pradesh to National Highways Authority of India, under Section 37 of the National Highways Authority of India Act, 1988. [Placed in Library. See No. L.T. 7182/15/12]

MR. DEPUTY CHAIRMAN: Don't do that. ..(Interruptions). Don't exhibit banners. ..(Interruptions). Shri Gandhiselvan. ..(Interruptions).

MoU between the Government of India and Ministry of Health and Family Welfare

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Health and Family Welfare, Department of Ayush) and the Indian Medicines Pharmaceutical Corporation Limited (IMPCL), for the year 2012-13. [Placed in Library. See No. L.T. 7168/15/12]

Notification of the Ministry of Petroleum and Natural Gas

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTRY OF THE STATE IN THE MINISTER OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): Sir, I lay on the Table, under subsection (3) of Section 31 of the Oil Industry (Development) Act, 1974, a copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification No. G.S.R. 137(E), dated the 12th March, 2012, publishing the Oil Industry Development Board Employees' (Travelling Allowance) Amendment Rules, 2012. [Placed in Library. See No. L.T. 7165/15/12]